

referred to in reply to Unstarred Question No. 6282 answered on 16th May, 1972. Imports and Exports of other commodities are allowed in accordance with the import, export and foreign exchange regulations and other procedures including customs formalities as may be in force from time to time. A copy each of the Indo-Bangladesh Trade Agreement and Public Notice No. 57-ITC(PN)/72, dated 20th April has been placed in the Parliament Library.

#### Cluster Schemes sanctioned under Rural Electrification

3888. SHRI K. KODANDA RAMI REDDY: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether new Cluster Schemes under Rural Electrification have been sanctioned recently; and

(b) how many of these are in Andhra Pradesh, and

(c) the number of villages to be electrified, the number of pumpsets to be energised and the cost of each scheme sanctioned for Andhra Pradesh?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL):

(a) and (b) The Rural Electrification Corporation which has been set up by the Government of India since July, 1969, provides additive finances to State Electricity Boards for accelerating the progress of rural electrification schemes. The Corporation as on 31st July, 1972, have sanctioned 259 cluster rural electrification schemes of all State Electricity Boards, and five Pilot Rural Electric Cooperatives involving loan assistance of Rs. 159.43 crores. Of these, 17 cluster rural electrification schemes and one Pilot Rural Electric Co-operative pertain to Andhra Pradesh.

(c) The requisite details are given in the Statement laid on the Table of the House. [Placed in Library. See No. I.T. 3542/72.]

#### Lock-out declared in Diesel Workshop, Ratlam

3889. SHRI CHANDRIKA PRASAD:

SHRI DHARAMGAJ SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Divisional Mechanical Engineer of Diesel Workshop, Ratlam declared a lock-out in the Diesel Workshop of Ratlam from the mid-night of 19th June, 1972 to 21st June, 1972 and if so, the reasons therefor;

(b) the number of man-days lost due to lock-out and the cost of the man-days lost in addition to the loss suffered by the Railways;

(c) whether the Divisional Mechanical Engineer of the Diesel Workshop, Ratlam, is competent enough to declare a lock-out; and

(d) if not, Government's reaction thereto?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) No.

(b) to (d). Do not arise.

#### Cancellation of transfers of Station Masters on Ajmer Division, Western Railway

3890. SHRI PRAVINSINH SOLANKI:

SHRI CHANDRIKA PRASAD:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Station Masters/Assistant Station Masters who were working at some particular stations for the last seven to eight years on Ajmer Division of Western Railway, were transferred during the month of May or June, 1972;

(b) if so, the number of Station Masters/Assistant Station Masters who were transferred;

(c) whether the transfer of some of them has been either cancelled or held in abeyance; and

(d) if so, the number of Station Masters/Assistant Station Masters whose transfer has been either cancelled or held in abeyance and the reasons therefor?